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Title:Regarding Maritime security in the Bay of Bengal.

SHRI ADHIR CHOWDHURY : Madam, in the wake of gruesome onslaught on Mumbai, which was aided and abetted by ISI and Army officials of Pakistan, the entire security architecture of our country has undergone a paradigm shift. But most of the time, it is observed that our security approach is reactive in nature. We have revamped our coastal security, our maritime security to deal with any unforeseen incident. But I would like to draw the attention of the House – especially of the Home Minister who is also present here – that now hundreds of cargo ships and trollers originating from Bangladesh have been traveling hundreds of kilometres inside the mainland of our territory without being noticed. We should not indulge in 'penny-wise but pound-foolish.'

The anti-national and subversive forces have been shifted their area of operations in view of the security measures taken by our country.

Madam, the entire Indo-Bangladesh border is porous. There is a long coastal area which is also porous in nature. Day in and day out hundreds of cargo ships and trawlers are roaming freely inside the Indian Territory, and the Customs are not well competent to deal with the cargo ships and fishing trawlers.

So, I would like to draw the attention of this House and the Union Government to take this matter into a serious note, and appropriate measures must be adopted to deal with this incoming of unchecked cargo ships and fishing trawlers inside the mainland of our country.

Thank you, Madam.

MADAM SPEAKER: Thank you.

The rest of 'Zero Hour' Matters and Matters under Rule 377 shall be taken up after item nos. 7 and 8. Now, we shall take up item nos. 7 and 8, which are to be taken up together.

Hon. Minister.